GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO. 1371

TO BE ANSWERED ON MONDAY, FEBRUARY 10, 2020/MAGHA 21, 1941 (SAKA)

"GST Refund Claims"

1371. SHRI MANOJ KOTAK:

Will the Minister of FINANCE be pleased to state:-

- (a) whether it is a fact that a big scam of Goods and Service Tax (GST) refund claims has come to light in the country;
- **(b)** if so, the details thereof along with the number of companies involved therein so far;
- (c) the details of measures taken by the Government to identify the wrong claims of GST; and
- (d) the details and number of companies which have taken action in GST refunds or matters related thereto so far?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

- (a) Yes, Sir. A number of cases of Refund frauds have been detected.
- **(b)** The details of the fraudulent Refund claims detected by the CGST authorities during the period 01.07.2017 to 31.01.2020 are as follows:

Total No. of Entities	Amount Involved in GST	Recovery	No. of Persons
Against Whom GST	Refund Frauds Detected	(Rs. Crores)	Arrested
Refund Frauds Detected	(Rs. Crores)		
637	1926.10	238.97	35

- (c) Data analytics and intelligence gathering is done to identify the Refund frauds
- **(d)** As per reply to part (b) above.
